

*Handwritten signature and date: 11/02/2026*

**Declaration of Assets and Liabilities**

Year : 2025-2026

I, **NIBHA KUMARI**, Son/Daughter/Wife of **ANSHUMAN**, aged 30, belonging to Bihar Legislative Assembly, Patna services and presently working as **Stenographer**, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
			ANSHUMAN	NIBHANSHU		
(i)	Cash	25,000	40,000	---	---	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	35,000	55,000			
(iii)	Bonds, Debentures and Shares in companies	---	---			
(iv)	Other financial institutions, NSS, Policies, etc.	LIC 828923004 23122.82	---			
(v)	Motor Vehicles (details of make, etc.)	---	---			
(v)	Jewelry (give details of weight and value)	100 gm gold, 200 gm silver	---			
(v)	Other assets, such as value of claims/interests					

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\*Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	---	---			
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	---	---			
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	---	---			

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(iv)	Houses/Apartments, etc. -Survey/door Number (s) -Extent (Total measurement) -Current market value				
(v)	Other (such as interest in property)				

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-  
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2026
(a)	(i) Loans from Banks	SBI Bihar vidhan Mandal	9,00000
	(ii) Loans from financial institutions		
	(iii) Government Dues:	-----	-----
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to departments dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----
	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- DLCPK3794K	-----
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	---	-----
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---

**C. Personal Detail**

GPF/CPF/PRAN NO. :- 110183181517  
Gender :- F (M/F)  
Date of Birth :- 10.05.1995  
Class/Group :- C (A/B/C)  
Cadre :- STENOGRAPHER BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- Nalanda

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature :.....Nibha Kumari.....

Name of Employee : NIBHA KUMARI

PLACE : PATNA

Designation : STENOGRAPHER

Date :- 11.02.2026

Department : Bihar Legislative Assembly

**Note** :Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Nibha Kumari  
11/02/2026